## Statement 31: Reveune from Additional Resource Mobilisation (ARM) Measures during 2005-06 (BE)

(Rs. crore)

States	Agriculture Income Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity duties	Entertain- ment tax	Professional Tax	Other Taxes @	Total Tax Revenue [13=sum (2-12)]	Non- Tax Revenue	Conces- sions (if any)	Grand Total (13+14-15)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Chhatisgarh	-	_	_	_	_	_	-	_	_	_	_	-	105.0	10.0	95.0
2. Gujarat	32.6	1.3	11.0	90.0	0.5	1.9	13.0	18.0	0.7	1.5	26.9	197.4	34.7	2.3	229.9
3. Maharashtra	_	_	150.0	_	_	_	-	_	_	_	50.0	200.0	-	-	200.0
4. Mizoram	-	0.2	_	5.0	_	_	-	_	_	_	-	5.2	3.0	1.0	7.2
5. Sikkim	_	0.2	0.3	_	_	_	-	_	_	_	-	0.4	-	-	0.4
6. West Bengal	-	_	_	_	100.0	_	-	_	_	_	-	100.0	-	-	100.0
7. NCT Delhi	_	_	50.0	_	_	_	50.0	_	10.0	_	_	110.0	_	_	110.0
Total	32.6	1.7	211.3	95.0	100.5	1.9	63.0	18.0	10.7	1.5	76.9	613.1	142.8	13.3	742.5

<sup>&#</sup>x27;-': Nil

**Source**: Budget Documents and Other Supplementary information received from State Governments.

<sup>@</sup> Includes Luxry Tax, Betting Tax, Entertainment Tax, Road Tax, Occupancy Tax, etc.